

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-376/ND/2020
IA/2123/2024

IN THE MATTER OF:
State Bank of India

...PETITIONER

Vs

M/s. World Window Impex India Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 03.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :
For the RP :Adv. Ankur Mittal, Adv. Yashika
Sharma.

For the Respondent/Corporate Debtor :

ORDER

IA/2123/2024

None appeared on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **15.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)